

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107
IB-112(ND)/2020

IN THE MATTER OF:

Chipson Aviation Private Limited

Vs.

Punjlllyod Aviation Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 10.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

:Ms. Nikshubha Sethi, Mr. Sandeep Manaktala, Ms Aishwarya,
Mr. Akash Srivastava, Advocates.

For the Respondent/CD

:Mr. Karan Luthra, Ms. Aarushi Tiku, Advocates.

ORDER

Counsels for both the sides are present. The counsel for the Operational Creditor submitted that OC is in the process of filing the rejoinder. The parties are directed to file notes on submissions containing two pages each along with case law, if any, within two weeks.

List the matter on 25th February, 2021 for further consideration.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)